Name of the Corporate Debtor: Shirpur Gold Refinery Limited Date of commencement of CIRP: June 24, 2024 List of creditors for claims received up: May 07, 2025

Annexure-7

List of operational creditors (Government dues)

(Amount in ₹)

	Details of Claimant		Details of claim received		Details of claim admitted					Amount of any			(imiount in t)
SI. No.	Depart ment	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1		Assistant Commissioner of State Tax, DHU-VAT-D-003 (Dhule_604)	08.07.2024	2,08,50,59,480	2,08,50,59,480	Tax Demand	No	-	-	-	-	0	Claim Provisionally admitted. Orginal Claim Received on 08.07.2024, revised claim received on 01.02.2025
2	M-VAT	Assistant Commissioner of State Tax, DHU-VAT-D-004 (PSI Unit)	08.07.2024	94,98,18,145	94,98,18,145	Tax Demand	No	-	-	-	-	0	Claim Provisionally admitted
3	Customs	Commissioner of Customs, NS-II, JNCH, Nhava Sheva	24.07.2024	2,30,86,850	2,30,86,850	Tax Demand	No				-		Claim Provisionally admitted
4		Employee Provident Fund Organisation, Regional Office Nashik	14.08.2024	23,23,976	23,23,976	Dues Demand	No	-	-				Claim Provisionally admitted
5	Income Tax	Income Tax	05-02-2025	2,61,56,52,728	0							2,61,56,52,728	The Claim was received on 07.02.2025 which is after the issue of RFRP in the matter of Corporate Debtor, hence not admitted. As approved by the CoC in its 11th CoC Meeting, an IA has been filed before Adjudicating Authority seeking condonation of delay in Claim
	Total	-	-	5,67,59,41,179	3,06,02,88,451	-	-	-	-	-	-	2,61,56,52,728	